

Central Administrative Tribunal

Circuit Bench Lucknow.

O.A.NO. 132 of 1991 (L)

R.K.Pandey & Others Applicant
Versus
Union of India & Others Respondents

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. A.B. Gorthi, A.M.

Dated: 8.5.1991.

Heard the learned counsel for the applicant.

Admit.

Issue notice to respondents to file reply within four weeks to which the applicant may file rejoinder within two weeks thereafter. List for final hearing on 12.7.1991.



Sd/-

A.M.

Sd/-

V.C.

// True copy //

R.S.M. Section Officer
Central Administrative Tribunal
Circuit Bench
LUCKNOW